

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2013

Dated : 3rd July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)
Versus**

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R-4 (BRPL)

ORDER

We have heard the Learned Counsel for the parties. They are directed to file their respective written submissions latest by 15th July, 2013 after serving copy thereof on the other side.

Learned Counsel for the Appellant wants to file an additional affidavit giving some details. He is permitted to file the same and serve a copy thereof on the other side.

Post the matter for reporting compliance on **17th July, 2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

rkt/vt

